

[7 July, 2004]

RAJYA SABHA

Government have concluded a Memorandum of Understanding with the Government of the United Kingdom for the smooth implementation of the project

Construction of sports facilities in Himachal Pradesh

†*47. SHRI KRIPAL PARMAR. Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state

(a) whether it is a fact that the Government of Himachal Pradesh has forwarded estimates under various schemes of the Ministry in accordance with the guidelines of the Central Government to construct Athletic Tracks, Indoor Stadia and Sports Academy in Kangra, Bilaspur, Hamirpur and Una districts during the last two years alongwith the request for financial assistance therefore;

(b) if so, the details thereof, and

(c) the action taken by Government on the said proposals so far?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) to (c) Yes, Sir, Under the schemes of "Grants for Creation of Sports Infrastructure" and "Grants for Installation of Synthetic Playing Surfaces", 38 sports infrastructure proposals were received during 2002-2003 and 2003-2004. The details of all the above proposals and action taken thereon have been indicated in the enclosed Statement

Statement

Construction of Sports Facilities in Himachal Pradesh

Sl. No	Details of Projects	Date of receipt	Status
2002-2003			
1	Indoor Stadium cat-II at Nahan, Sirmour	3.5.2002	Approved with Central assistance of Rs.67.50 lakh on 23.9.2003
2	Football field at Village Amned, Distt Hamirpur	4.7.2002	Approved with Central assistance of Rs.2.25 lakh on 18.11.2002

†Original notice of the question was received in Hindi

Sl. No.	Details of Projects	Date of receipt	Status
3	Installation of Synthetic Track at SAI Training Centre (STC), Dharamshala	5.7.2002	The State Government has been requested to get the land of the site levelled and also submit soil test report.
4.	Shooting range at Summer Hill, Shimla	5.8.2002	Approved with Central assistance of Rs.30.00 lakh on 18.11.2002
5.	Basketball court at Rohru, Shimla	11.11.2002	Keeping in view
6.	Indoor Stadium at Chamba	12.12.2002	that there were already 33 approved projects pending for completion involving Central assistance of Rs.8.26 crores, it was decided not to consider fresh proposals from the Government of Himachal Pradesh. The decision was conveyed to the State Government on 27.5.2003.
7.	Volleyball court at Govt. Sr. Sec.School, Drubbal, Distt. Mandi	21.3.2003	
8.	Volleyball court at Govt. Sr. Sec.School, Chauntra Distt. Mandi	21.3.2003	
9	Volleyball court at Govt. Sr. Sec School, Joginder Nagar, Distt. Mandi	17.3.2003	

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Sl No.	Details of Projects	Date of receipt	Status
10	Volleyball court at Govt. Girls High School, Joginder Nagar, Mandi	17 3 2003	The above decision of not considering fresh proposals was again conveyed to the State Government on 24.6.2003
11	Basketball court at Govt. Sr.Sec. School (Boys), Sundernagar, Mandi	17.3.2003	
12.	Basketball court at Govt. Sr.Sec. School, Joginder Nagar, Mandi	17.3.2003	
13.	Basketball court at Govt. High School(Girls), Joginder Nagar, Mandi	17.3.2003	
14.	Basketball court at Institute of Studies in Buddhist Philosophy and Tribal Culture Society, Tabo, Distt. Lahul & Spiti	5.3 2003	
15.	Outdoor Stadium at Dharamshala, Distt Kangra	25.3.2003	
2003-2004			
1.	Basketball court at Govt. Sr Sec. School, Dehar, Distt. Mandi	7.4.2003	Keeping in view that there were already 33 approved projects pending for completion involving Central assistance of Rs.8.26 crores, it was decided not to consider fresh proposals from the Government of Himachal Pradesh. The decision was convey to the State

Sl. No.	Details of Projects	Date of receipt	Status
			Government on 24.6.2003
2	Basketball court at Govt. Sr Sec. School, Haroli, Distt. Una	7.4.2003	
3	Basketball court at Govt. Sr Sec. School, Dhundla, Distt. Una	7.4.2003	
4	Indoor Stadium at Mountaineering Institute, Manali	4.9.2003	Since construction of Ski slope and Store at Manali was already approved with assistance of Rs 30.316 lakh, the State Government was requested on 31.10.2003 to first complete the above ongoing project and then submit the instant proposal afresh for consideration
5	Basketball court at Tongyt Gompa Himalayan Buddhist Cultural Society, Kaza	13.5.2003	The decision already taken for not considering fresh proposals was again conveyed to the State Government on 17.2.2004
6	Volleyball court at Govt. Sr Sec. School, Banjar, Distt. Kullu	26.5.2003	
7	Volleyball court at Govt. Sr Sec. School, Garsa, Distt. Kullu	26.5.2003	
8	Basketball court at Govt. High School, Sohari, Distt. Hamirpur	30.6.2003	

Sl No	Details of Projects	Date of receipt	Status
9.	Basketball court at Namhole, Distt. Bilaspur	31.7.2003	
10	Basketball court at Sujanpur Tihra, Distt. Hamirpur	31.7.2003	
11.	Basketball court at Baldwara, Distt. Mandi	31.7.2003	
12	Basketball court at Lalri, Distt. Una	31.7.2003	
13	Basketball court at Kalait, Distt. Kangra	31.7.2003	
14.	Basketball court at Bathri Distt. Chamba	31.7.2003	
15.	Basketball court at Trilokinath, Distt. Lahul and Spiti	31.7.2003	
16.	Basketball court at Katrain, Distt. Kullu	31.7.2003	
17	Basketball court at Rohroo, Distt. Shimla	31.7.2003	
18	Basketball court at Navgaon, Distt. Solan	31.7.2003	
19	Basketball court at Nainatikka, Distt. Sirmour	31.7.2003	
20	Basketball court at Kalpa, Distt. Kinnur	31.7.2003	
21	Basketball court at Govt. Sr.Sec School, Kuthera, Distt. Bilaspur	3.12.2003	
22.	Volleyball court at Sr.Sec School, Serathana, Distt. Kangra	16.3.2004	
23.	Football field at Rihala, Distt. Hamirpur	29.3.2004	